

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/614/ (IB)/2017
NAME OF THE PETITIONER(S) : VISHNU SUDHA TEXTILES
NAME OF THE RESPONDENT(S) : SREE SHIVAMUKUMDHAA MILLS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. G. SAMYANARAYANA For operational creditor A.G. Sathyan,
(For A.G. MYLSAMY)

2. R MEENAKSHISUNDARAM For Respondent R

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for filing documents and for making submissions. Time is extended at request. Put up on 21.11.2017 at 10.30 A.M.

- sd -
K Anantha Padmanabha Swamy
Member (Judicial)